COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 50 OF 2017

Dated: 18th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

New Usha Nagar Co-Operative Housing Society Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Amit Kapur

Mr. Melcom Desai for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.01.2019</u> (top of the board).

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js